

Distress sale of cattle in Telangana and Andhra Pradesh

2262. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has seen reports in the national media about drought triggering migration of farmers and distress sale of cattle in Telangana and Andhra Pradesh; and

(b) if so, whether any steps have been taken to mitigate the situation, and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) Due to deficit monsoon during the year 2015-16 in Kharif season, State Government of Telangana and Andhra Pradesh have declared drought in affected areas of the States and submitted memoranda seeking financial assistance from National Disaster Response Funds (NDRF) for relief measures in draught affected areas. Central Assistance has been approved by Government of India amounting to ₹ 791.21 crore for Telangana and ₹ 433.77 crore for Andhra Pradesh respectively from NDRF. It is also pertinent to mention that ₹ 205.50 crore as Central Contribution under State Disaster Response Fund (SDRF) has been released to State of Telangana during the year 2015-16 and ₹ 108.00 crore as first instalment in advance during the year 2016-17. ₹ 330.00 crore has been released to State Government of Andhra Pradesh as Central Contribution under SDRF during the year 2015-16 and ₹ 173.25 crore as first instalment in advance during 2016-17.

Further, the Department of Agriculture, Cooperation and Farmers Welfare is implementing Additional Fodder Production Programme (AFDP) as a sub scheme of Rashtriya Krishi Vikas Yojna (RKVY) to mitigate adverse impacts of drought in drought affected States from 2014-15 which is continuing during the current year 2016-17 with a budgetary allocation of ₹ 100 crore.

The Department of Animal Husbandry Dairying & Fisheries is implementing National Livestock Mission with a budgetary allocation of 292 crore during the year 2016-17 with a submission on Feed & Fodder Development where financial assistance is also being provided to all States/UTs.

The Department of Animal Husbandry Dairying & Fisheries is also implementing for development of dairy sector in the country which also help in earning livelihood to the farmers during drought.

- (i) National Programme for Bovine Breeding & Dairy Development
- (ii) National Dairy Plan-I
- (iii) Dairy Entrepreneurship Development Scheme.

Drought in the country

2263. SHRI SHADILAL BATRA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is aware of the prevailing drought in various parts of the country;
- (b) if so, the details thereof along with the districts identified as drought affected, State-wise specially Haryana;
- (c) the details of funds allocated and released by Government to various drought affected States during the last two years including the current year, State/UT-wise; and
- (d) the steps taken/being taken by Government to tackle the drought caused by weak Monsoon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) Yes, Sir. During the year 2015-16, in view of deficit rainfall, several States in the country faced drought situation within their territories. Government of Karnataka (both for Kharif and Rabi), Chhattisgarh, Madhya Pradesh, Maharashtra, Odisha, Telangana, Uttar Pradesh (both for Kharif and Rabi), Andhra Pradesh, Jharkhand and Rajasthan submitted memoranda seeking financial Assistance from National Disaster Response Fund (NDRF) in this regard. Government of Gujarat has declared semi scarcity in 05 districts of the State during Kharif 2015. Government of Haryana has not indicated any districts as drought affected to the Central Government. The details regarding the drought affected districts State-wise are given in Statement-I. [Refer to the Statement-III appended to the answer to USQ No. 2252, part (a) to (d)]

(c) The details regarding funds approved from NDRF during the last two years and funds (Central share) allocated and released in State Disaster Response Fund (SDRF) to the drought affected States during last two years and current year are given in Statement-II and III respectively (*See below*).

(d) The following steps have been taken to ensure that the damage to crops is minimized and the loss to the farmers is compensated: